

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 131 of 2016 &
IA Nos. 291, 292 of 2016

Dated: 15th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Gail India Ltd.

.... Appellant(s)

Versus

Sravanthi Energy Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Preksha Dugar
Ms. Sumiti Yadava for R.1

Ms. Aparna Vohra for PNGRB

ORDER

Learned counsel for the appellant is not present.

Learned counsel for Respondent No.1 states that he will be filing reply today in the registry. Learned counsel for Respondent No.2 states that Respondent No.2 does not wish to file any reply.

List the IA for hearing on **12.08.2016.**

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai)
Chairperson